

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.25- IA/1090(AHM)2024
in
C.P. (IB)/204(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

HDFC BANK LIMITED
VS

SHREE GOPINATH PAPER MILLS PRIVATE LIMITED

.....Applicant

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Rashi Gupta, Adv, a.w. Animesh Khandelwal, Adv.
For the Respondent :

ORDER

IA/1090(AHM)2024

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This application is filed by the IRP for placing on record the This application is filed by the Liquidator for placing on record the Pass an order taking report constituting CoC prepared by the IRP on record,. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/1090(AHM)2024** stands disposed off.

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)